

| Sl. No. | State | No. of un-electrified BPL households |
|---------|---------------|--------------------------------------|
| 24. | Tripura | 58,708 |
| 25. | Uttar Pradesh | 11,20,568 |
| 26. | Uttaranchal | 28,165 |
| 27. | West Bengal | 97,847 |
| TOTAL | | 1,92,48,092 |

Source: REC

Criteria for selection on fuel for Ratnagiri Gas and Power Ltd. •

671. SHRI TAPAN KUMAR SEN:
SHRIMATI BRINDA KARAT:

Will the Minister of POWER be pleased to state:

(a) whether Dabhol/Ratnagiri Gas and Power Ltd. (RGPL) is proposed to be run with Naphtha as fuel;

(b) if so, the reasons for the same in view of high price of petroleum products and Government's decision to discourage Naphtha as fed stock;

(c) whether viability of the RGPL was assessed on the basis of LNG or Naphtha; and

(d) if the basis was LNG, how the revival/restart of the plant was approved without committed LNG sourcing?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) Yes, Sir.

(b) Since the main fuel for the plant which is LNG, is likely to be available only after March 2007, in the interim period, efforts are being made to operate the plant on Naphtha.

(c) The viability of the plant has been assessed on its primary fuel which is LNG/gas.

(d) Revival of the plant has been taken up parallelly with sourcing of gas.

Kayamkulam Thermal Power Project

672. SHRI THENNALA G. BALAKRISHNA PILLAI: Will the Minister of POWER be pleased to state:

(a) whether Government have any proposal for the development of Kayamkulam Thermal Power Project in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) and (b) The Feasibility Report (FR) for 1950 Mega Watt (MW) Stage-II expansion of existing Rajiv Gandhi Combined Cycle Power Project (RGCCPP) of 350 MW at Kayamkulam in Kerala has been prepared and clearances are in process. Subsequently, it has been decided to earmark 2.1 million metric tons per annum (MMTPA) of Liquefied Natural Gas (LNG) to be sourced by Petronet LNG Limited (PLL) for NTPC's existing RGCCPP Stage-I as well as its proposed Stage-II expansion of 1950 MW at Kayamkulam.

Land is already available for the project. In principle availability of water from State Government aviation clearance from Airport Authority of India and No Objection Certificate from State Pollution Control Board (SPCB) are available. Ministry of Environment and Forests would be approached for environmental clearance after signing of Fuel Supply Agreement.

Power from RGCCPP-Stage-II at Kayamkulam is envisaged to be supplied to States/UTs of Southern Region who have already indicated a total power requirement of 1820 MW. Benefits from the Power Project is likely during the Eleventh Plan Period.